

**THE SITTING OF BENCHES OF PATNA HIGH COURT FROM 27th JANUARY, 2020
TILL FURTHER ORDER**

Sl. No.	Bench	Judges	Case Category	Case
1	DB- I	Hon'ble Chief Justice Hon'ble Mr. Justice Mohit Kumar Shah	CWJC- Group-6 (i)	i) PIL relating to (Health & medical Services)
			Group- 6(ii)	ii) PIL relating to (Encroachment)
			Group 6(iii)	iii) PIL relating to road construction (National Highway)
			Group 6(iv)	iv) PIL relating to education
			Group 6(v)	v) PIL relating to financial irregularities/embezzlement
			Group 6(vi)	vi) PIL relating to civil/Municipal law
			Group 6(vii)	vii) PIL relating to Tender & Others.
			Group-7	viii) Relating to validity of Acts, Rules & Regulations etc. of Central Statutes.
			Group-7	ix) Relating to validity of Acts, Rules & Regulations etc. of State Statutes.
			Group 8	x) Relating to all direct and Indirect Taxation Etc.(Excise, Income tax central taxation etc)- Central Statutes.
			Group- 9	xi) State Taxation matters, M.V. (Taxation)- Orders, Admission & Hearing.
			Group- 10	xii) Relating to Judicial Service
			Group 30	LPA other than service matters.
			Group 32(ii)	xiii) Misc Appeals (DB) (Taxation)
			Group-33	xiv) MJC (DB)- Order, admission & hearing
			Group- 53	xv) Cr. writ (DB)- Habeaus Corpus- Orders, Admission & Hearing
			Group- 55	xvi) Death reference
			Group 33	xvii) Referred matters civil and criminal- Orders, Admission & hearing
			Group 33	xviii) MJC (Contempt)
			Group 47	xix) Modification
			Group 48	xx) Restoration

2	DB-II	<p>Hon'ble Justice Dinesh Kumar Singh</p> <p>Hon'ble Justice Anil Kumar Sinha</p>	<p>Group 6(ii)</p> <p>Group 6 (iii)</p> <p>Group 6(iv)</p> <p>Group 6 (vi)</p> <p>Group 7</p> <p>Group- 9</p> <p>Group 32(ii)</p> <p>Group 34</p> <p>Group 23</p> <p>Group 30</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) PIL relating to (Encroachment)</p> <p>ii) PIL relating to road construction other than National Highway.</p> <p>iii) PIL relating to education</p> <p>iv) PIL relating to civil/Municipal law</p> <p>v) Relating to validity of Acts, Rules & Regulations etc. State Statutes</p> <p>vi) State Taxation matters, M.V. (Taxation)-Orders, Admission & Hearing.</p> <p>vii) Misc Appeals (DB) (Taxation)</p> <p>viii) Commercial Appellant Division matter-Orders, Admission & Hearing.</p> <p>ix) Company appeals (DB)</p> <p>x) LPA - Service matter Orders, Admission & Hearing.</p> <p>xi) Modification</p> <p>xii) Restoration</p> <p>xiii) Modification</p>
3	DB-III	<p>Hon'ble Justice Hemant Kumar Srivastava</p> <p>Hon'ble Justice Prabhat Kumar Singh</p>	<p>Group 11</p> <p>Group 30</p> <p>Group 31</p> <p>Group 32 (i) & (iii)</p> <p>Group 41</p> <p>Group 58</p> <p>Group 53</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Relating to CAT matter- hearing</p> <p>ii) LPA - Service matter Orders, Admission & Hearing.</p> <p>iii) Matrimonial reference</p> <p>iv) Misc. Appeal (DB) Family courts Matters & others</p> <p>v) Any other DB matter not assigned to any other DB. order, admission & hearing.</p> <p>vi) Criminal Appeals (DB)</p> <p>vii) Original Criminal Misc (DB)</p> <p>viii) Cr.WJC (DB) - BCC Act- orders, admission & Hearing.</p> <p>xi) Modification</p> <p>x) Restoration</p> <p>xi) Modification</p>

4	DB-IV	<p>Hon'ble Justice Shivaji Pandey</p> <p>Hon'ble Justice Anjani Kumar Sharan</p>	<p>Group 33</p> <p>Group 37</p> <p>Group 11</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) MJC (DB) (Except Contempt)-Orders, Admission & Hearing</p> <p>ii) Second Appeal (DB)- Orders, Admission & Hearing</p> <p>iii) Cat matters- Orders, admission & hearing</p> <p>iv) Specially assigned matters.</p> <p>v) Modification</p> <p>vi) Restoration</p> <p>vii) Modification</p>
5	DB-V	<p>Hon'ble Justice Ashwani Kumar Singh</p> <p>Hon'ble Justice Partha Sarthy</p>	<p>Group 36</p> <p>Group 41</p> <p>Group 58</p> <p>Group 53</p> <p>Group 56</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Supreme court appeals,</p> <p>ii) Criminal Appeals (DB)</p> <p>iii) Original Criminal Misc (DB)</p> <p>iv) Cr.WJC (DB) - BCC Act- orders, admission & Hearing.</p> <p>v) Govt Appeals (DB)</p> <p>vi) Specially assigned matters</p> <p>vii) Modification</p> <p>vii) Restoration</p> <p>ix) Modification</p>
6.	Special Single Bench on Wednesday , if any, otherwise normal respective bench	Hon'ble C.J	<p>Group 35</p> <p>Group 2</p>	<p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Request case</p> <p>iii) C. Misc. Orders/Admission/Hearing</p> <p>iv) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>

7.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Dinesh Kumar Singh	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
8.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Hemant Kumar Srivastava	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
9.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Shivaji Pandey	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
10.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Ashwani Kumar Singh	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
11.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Mr. Justice Birendra Kumar	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list

12.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Anjani Kumar Sharan	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
13.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Anil Kumar Sinha	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
14.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Prabhat Kumar Singh	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
15.	Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Partha Sarthy	(From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list

18	SB- III CIVIL	Hon'ble Justice Aditya Kumar Trivedi	<p>Group 29</p> <p>Group 31</p> <p>Group 38</p> <p>Group 39</p> <p>Group 40</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) First Appeal</p> <p>ii) Matrimonial reference</p> <p>iii) Test case</p> <p>iv) Test suit</p> <p>v) Title suit</p> <p>vi) Modification</p> <p>vii) Restoration</p> <p>viii) Modification</p> <p>x) Specially Assigned matter</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>
	Special Single Bench on Wednesday, if any, otherwise normal respective bench			

22	SB- VII CIVIL	Hon'ble Justice Ashutosh Kumar	<p>Group 16,</p> <p>Group 18,</p> <p>Group 32</p> <p>Group 4</p> <p>Group 12</p> <p>Group 14</p> <p>Group 49</p> <p>Group 47</p> <p>Group 48</p> <p>Group 33</p>	<p>i) Trade & Commerce</p> <p>ii) Matters related to local bodies, cooperative society, building plan/by law, municipal taxation, municipal survey, basic amenities, religious trust/ waqf and others</p> <p>iii) Misc Appeal (SJ)</p> <p>iv) Civil review</p> <p>v) Education matter</p> <p>vi) Education Service- Orders, Admission & hearing</p> <p>vii) Transfer</p> <p>viii) Modification</p> <p>ix) Restoration</p> <p>x) Modification</p> <p>xi) Specially assigned matters</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>
	Special Single Bench on Wednesday, if any, otherwise normal respective bench			

25	SB- II CRL Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Mr. Justice Birendra Kumar	Group 43 Group 47 Group 48 Group 59	i) Cr. Appeal (SJ) ii) Modification iii) Restoration iv) SLA- Orders, Admission & Hearing. v) Specially assigned matters (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
26	SB- III CRL Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Arvind Srivastava	Group 46 Group 47 Group 48	i) Criminal Anticipatory Bail ii) Modification iii) Restoration iv) Specially Assigned matters (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list

27	SB- IV CRL Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Vinod Kumar Sinha	Group 46 Group 47 Group 48	i) Criminal Regular bail ii) Modification iii) Restoration iv) Specially assigned matters. (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list
28	SB- V CRL Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Rajeev Ranjan Prasad	Group 57 Group 54 Group 52 Group 47 Group 48	i) Govt. Appeal (SJ) ii) Cr.WJC (SJ)- Orders, admission & hearing. iii) Criminal revision iv) Modification v) Restoration vii) Specially assigned matters (From 10. 30 A.M. to 1.30 P.M.) i) Cases for hearing from the year 1967 to 1990. ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list) (i) Tied up matters (ii) Specially assigned matters (iii) Left over matters of any list

29	SB- VI CRL Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice S. Kumar	Group 45 Group 47 Group 48 Group 28	<p>i) Quashing - Orders, admission & hearing</p> <p>ii) Modification</p> <p>iii) Restoration</p> <p>iv) Election Petition</p> <p>v) specially assigned matters</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>
30	SB- VII CRL Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Justice Smt. Anjana Mishra	Group 52 Group 54 Group 45 Group 49 Group 51 Group 50 Group 47 Group 48	<p>i) Criminal revision</p> <p>ii) Cr.WJC (SJ)- Orders, admission & hearing.</p> <p>iii) Criminal Quashing</p> <p>iv) Transfer</p> <p>v) Criminal reference</p> <p>vi) Others</p> <p>vii) Modification</p> <p>viii) Restoration</p> <p>ix) specially assigned matters</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters (From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(iv) Tied up matters</p> <p>(v) Specially assigned matters</p> <p>(vi) Left over matters of any list</p>

31	SB- VIII CRL Special Single Bench on Wednesday, if any, otherwise normal respective bench	Hon'ble Mr. Justice Dr. Anil Kumar Upadhyay	Group 46 Group 47 Group 48	<p>i) Criminal Regular bail</p> <p>ii) Modification</p> <p>iii) Restoration</p> <p>iv) specially assigned matters</p> <p>(From 10. 30 A.M. to 1.30 P.M.)</p> <p>i) Cases for hearing from the year 1967 to 1990.</p> <p>ii) Specially assigned matters</p> <p>(From 2.15 P.M. onwards or earlier depending upon the list)</p> <p>(i) Tied up matters</p> <p>(ii) Specially assigned matters</p> <p>(iii) Left over matters of any list</p>
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